

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) Yes Sir.

(b) The terms of Reference of the cost based study of the petroleum products of National Oil Marketing Companies (OMCs) were as follows:

- (i) To suggest methodology for estimating quantum of under recoveries to public sector Oil Marketing companies (OMCs) on sale of petrol, diesel, kerosene and liquefied petroleum gas (LPG) at Govt. regulated prices;
- (ii) To suggest appropriate reference price to be adopted for estimating under recoveries of public sector OMCs by examining:
  1. Cost structure of own refineries and marketing and distribution cost, and normative cost and sale prices;
  2. Import parity/Trade parity prices;
  3. Cost of import;
  4. Cost of procurement from other sources etc.

Review and make recommendations on burden sharing mechanism for under recoveries with stake holders *i.e.* Oil Marketing Companies and upstream producers (ONGC, OIL and GAIL) and examine the same with reference to profitability and margins of stakeholders.

(c) Yes Sir.

(d) *Inter-alia*, the Cost Based Study has made recommendations on pricing policy to be followed for Upstream Companies and Oil Marketing Companies (OMCs), consolidation of operations under various segments of the three OMCs, separation of refinery and marketing functions, necessity to create a mechanism for better coordination regarding capacity expansion, reduction of entitlements of Kerosene under PDS, tax reforms and need to encourage cleaner sources of energy.

(e) Does not arise.

#### **Post Matric Scholarship for minority communities in Karnataka**

\*391. PROF. M.V. RAJEEV GOWDA: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the allocation made under the Scheme of Post Matric Scholarship for students belonging to minority communities for the year 2013-14;

(b) the number of students belonging to minority communities in Karnataka offered such scholarships; and

(c) the amount released to Karnataka under this Scheme ?

THE MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA):

(a) The allocation made under Post-matric scholarship scheme for students belonging to minority communities for the year 2013-14 is ₹ 548.50 crore.

(b) and (c) Under the Post-matric Scholarship Scheme, 51,771 students in the State of Karnataka belonging to minority communities benefited and ₹ 29.39 crore was released to the State Government during the year 2013-14. There is no State-wise financial allocation under the Scheme.

#### **Hawala Market**

\*392. DR. BHALCHANDRA MUNGEKAR: Will the Minister of FINANCE be pleased to state:

(a) the details of specific steps the Ministry plans to control the Hawala Market, which is one of the root causes of the generation of black money; and

(b) what is the time-frame for their implementation ?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) and (b) Foreign Exchange Management Act, 1999 (FEMA) contains provisions for taking action in cases of violation of foreign exchange laws including the cases relating to International Hawala. The Directorate of Enforcement takes appropriate steps to conduct investigations including search and seizure actions in cases involving International Hawala. These investigations may result in issue of Show Cause Notices in cases where the allegations of violation of FEMA provisions are found to be substantiated. The Ministry of Finance has constituted Special Investigation Team (SIT) on 29.05.2014 with the responsibilities and functions to deal with black money. This issue is dealt within the framework of domestic and International Laws.

#### **Cess on coal for corpus under NCEF**

\*393. SHRI A.U. SINGH DEO: Will the Minister of FINANCE be pleased to state:

(a) whether Government plans to increase the cess on coal in order to increase the corpus under the National Clean Energy Fund (NCEF);

(b) if so, the details thereof;

(c) whether there has been a delay in disbursement of the allotted NCEF funds to the Ministry of New and Renewable Energy (MNRE) by Government over the last two years; and

(d) if so, the details thereof, the reasons for delay and the amount disbursed till now ?